| | | | | | | | Annexu | ıre-7 | | | | | | | | |
|------------|--|---------------|-----------------|-------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-------|---|----------------------|--------------------------------|-----------------------|-----------------------------|-----------------|--|
| | Name of the corporate debtor: Summit Ceminfra Private Limited; | | | | | | | | | | | | | | | |
| | Date of commencement of CIRP: 26-11-2024; | | | | | | | | | | | | | | | |
| | List of Creditors Updated on: 19-12-2024 | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | List of operational creditors (Government dues) | | | | | | | | | | | | | | | |
| | • | (Amount in ₹) | | | | | | | | | | | | | | |
| SI. No. | Details of Claimant | | Details | of claim received | Details of claim admitted | | | | | Amount of | Amount of any mutual | Amount of | Amount of | | | |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | | % of voting share in CoC, if applicable | claim | dues, that may be setoff | claim not admitted | claim under verification | Remarks, if any | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| Total | | | 0.00 | 0.00 | 0.00 | | 0.00 | 0.00 | 0.00% | 0.00 | 0.00 | - | - | | | |